house from 1950—55 and the income that accrued to the Government during this period from the power sold to the consumers?

Shri J. K. Bhonsle: The income in 1950-53 was Rs. 2,57,288/8/6 and in 1953-54 it was Rs. 2,38,216/1/6.

Shri Gidwanl: What was the total loss during these two years?

Shri J. K. Bhonsle: The loss in 1952-53 was roughly about Rs. 5 lakhs and in 1953-54, Rs. 4 lakhs. I won't say that it is a loss; it is more or less in the form of subsidy.

Shri Gidwani: In view of this loss, whatever you may call it, why did not Government consider the advisability of purchasing coal direct from the colliery than from the contractor?

Shri J. K. Bhonsle: I said that they are established firms. Besides this, if we consider getting coal on tender basis, the tenderers may forego the profit as such, but there is the danger that A type coal may not be supplied.

सरकारी सरीप

*२४६४. श्री शम शरण : क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि पिछले वर्ष में खरीद विभाग (सप्लाई विभाग) ने, कपड़ को छोड़ कर, ग्राम तथा कुटीर उद्योगों. भारतीय कारखानों और विर्दशों में ताँयार दृए माल किन अनुपातों में खरीद ?

निर्माण, आवास और संभरण मंत्री (सरदार स्वर्ण सिंह): गाम और कटीर

उद्योग	03	प्रतिशत
भारतीय कारखाने	¥9.9	प्रतिशत
विद्शी	૪૨.૬	प्रतिशत

भी सम शरण : क्या मंत्री जी बतायेंगे कि गाम और कुटीर उद्योगों का अनुपात इतना कम क्यों हैं ?

Sardar Swaran Singh: Because the Government requirements in the vari-

ous sectors cannot be met by the village and cottage industries.

संठ अचल सिंहः क्या माननीय मंत्री महोदय बताने की कृपा करेंगे कि विलेज और काटंज इंडस्ट्रीज से क्या क्या सामान खरीदा गया हैं ?

सरबार स्वर्ण सिंह : कुछ चीजें में बता सकता हूं । फनींचर, केन वास्केट्स हाइट्स ऑर टॅन्स, ज्ते, चप्पलें, कौयर प्रोडक्ट्स ऑर हेंम्प, होज टॅप्स ऑर इसी तरह की चीजें खरीदी गयी हैं ।

FISH PRAWN

*2495. Shri Kasliwal: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Government of Burma have abolished the Open General Licence system for importing fish prawn from India;

(b) whether it is also a fact that this has severaly affected the fish industry; and

(c) if so, the steps Government propose to take in the matter?

The Deputy Minister of Commerce and Industry (Shri Kanungo): (a) and (b). Yes. Sir. There are reports of accumulations at Cochin of prawns specially prepared for Burma.

(c) Our Embassy in Burma has been informed by the Burmese Government that licenses will very soon be issued for import of prawns into Burma.

Shri Kasiiwal: May I enquire whether the Government are formulating any scheme for the utilisation of any surplus prawns that may be there in the event of the Burmese Government refusing these licences?

Shri Kanungo: Prawns are a perishable commodity. The best plan for utilisation is to eat more prawns j_{ij} the country.